POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

VALLABH POLY-PLAST INTERNATIONAL LIMITED

Registered Office: 194, Jawahar Nagar, Road No.3, Goregaon (West), Mumbai - 400 062, India.
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This Post Offer Public Announcement (the **"Announcement"**) is being issued by Karvy Investor Services Limited on behalf of Shri Dheeraj Wadhawan (**"Acquirer"**), Shri Kapil Wadhawan and Smt. Aruna Rajeshkumar Wadhawan (**"Persons Acting in Concert"** or **"PACs"**), in connection with the Offer made by the Acquirer by a Public Announcement (**"PA"**) made on February 3, 2010 and Corrigendum to PA on August 14, 2010 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the **"SEBI (SAST) Regulations"** or **"Regulations"**).

The details subsequent to the completion of the Offer to acquire up to 2,400,000 fully paid-up equity shares of Rs.10/- each, representing 20% of the post issue capital of Vallabh Poly-Plast International Limited (the **"Target"**), at a price of Rs.10 per fully paid-up equity share payable in cash ("the **Offer**") are as under:

1. Name of the Target Company : Vallabh Poly-Plast International Limited
2. Name of the Acquirer and PACs : Shri Dheeraj Wadhawan (**"Acquirer"**), Shri Kapil Wadhawan and Smt. Aruna Rajeshkumar Wadhawan (**"PACs"**)
3. Name of the Manager to the Offer : Karvy Investor Services Limited
4. Name of the Registrar to the Offer, if any : Karvy Computershare Private Limited
5. Offer Details : Open Offer to acquire up to 2,400,000 fully paid-up equity shares of Rs. 10/- each, representing 20% of the post issue capital of the Target Company, at a price of Rs.10 per share.
   a) **Date of opening of the Offer:** Monday, September 6, 2010
   b) **Date of closing of the Offer:** Saturday, September 25, 2010
6. Details of acquisition :

Sl. No.	Item	Proposed in the Offer document		Actual	
6.1	Offer Price (per share)	Rs. 10		Rs. 10	
6.2	Shareholding of Acquirer before Agreement / PA (No. & %)	0 (0%)		0 (0%)	
6.3	Shares acquired by way of Share Purchase and Share Subscription Agreement				
-	Number	6,536,100		6,536,100*	
-	% of fully paid-up equity share capital	54.47%		54.47%*	
6.4	Shares acquired in the Offer (No. & % of fully paid-up voting equity share capital)	2,400,000 20.00%		1,600 0.01%	
6.5	Size of the Offer (No. of shares multiplied by Offer Price)	Rs. 24,000,000		Rs. 16,000	
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %) Price of the shares acquired (a) Number of shares acquired (b) % of shares acquired	Nil		Nil	
6.7	Post Offer share holding of Acquirer (6.2+6.3+6.4+6.6) Number % Fully Paid Up Voting Equity Share Capital	 8,936,100 74.47%		 6,537,700* 54.48%*	
6.8	Pre & Post offer share holding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	- Number - % of fully diluted equity share capital	2,271,000 54.12%	3,063,900 25.53%	2,271,000 54.12%	5,462,300* 45.52%*

*Note:

- Pursuant to Share Purchase and Share Subscription Agreement entered on January 28, 2010 and Supplementary Agreement on July 15, 2010 with sellers, the acquirer has acquired 15,36,100 equity shares of Rs. 10/- each from the promoters of the Target Company.
- Pursuant to the Shareholders approval at the Extra Ordinary General Meeting held on February 23, 2010 for issue of 50,00,000 equity shares of Rs. 10/- each to the Acquirer and PAC's on Preferential basis, the in-principle approval from the Bombay Stock Exchange is awaited for allotment of equity shares on preferential allotment basis.

7. Status of escrow account, whether released : Released
8. Payment of interest, if any, to the shareholders : Nil
9. Status of investors complaints received, if any : Nil

The shares acquired in the Offer are in the process of being transferred by the Target to the Acquirer.

The Acquirer and PACs jointly and severally accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations under SEBI (SAST) Regulations and subsequent amendments made thereof.

Capitalized terms used in this Post Offer Public announcement and not defined shall have the same meaning assigned to it in the PA and the Letter of Offer dated February 3, 2010 and August 16, 2010 respectively.

A copy of this Post Offer Public Announcement will be available on SEBI's website at www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER

KARVY
INVESTOR SERVICES LIMITED

Karvy Investor Services Limited
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Tel. Nos: +91 40 2342 8774/ 2331 2454; **Fax No:** +91 40 2337 4714;
Email: cmg@karvy.com; **Contact Person:** Shri Chintan Hefa

Place: Mumbai
Date: October 13, 2010